

of India. However, at the 10th Session of the F.A.O. Conference, a synopsis of the study was made available to the delegates.

(b) The main lines of development are understood to be as follows:

- (1) Fuller control of use of water, and
- (2) stepping up crop yields through irrigation, fertilisers, varietal improvements and good cultural practices.

(c) The Government will examine the suggestions after the official report is received from the Food and Agriculture Organization of the United Nations.

Cobalt Beam Therapy Units

*947. **Dr. Samantsinhar:** Will the Minister of Health be pleased to state:

(a) the progress of work in regard to the installation of Cobalt Beam Therapy Units at Vellore, Cuttack and Trivandrum under the Colombo Plan;

(b) the total non-recurring and recurring cost of each unit;

(c) how much cost would be borne by the Centre; and

(d) when would these units be ready for use?

The Minister of Health (Shri Karmarkar): (a) Cobalt Beam Therapy Units have not yet been received under the Colombo Plan for installation at Vellore, Cuttack and Trivandrum.

(b) to (d). The Government of Canada have allocated a sum of \$1,20,000 for the purchase of 3 Units. The Central Government will not be required to incur any expenditure. Further details are not available.

Averted Train Accident

*948. **Shri P. G. Deb:** Will the Minister of Railways be pleased to state:

(a) whether villagers averted an accident to the Katihar bound Jogbani

passenger train on the N.F. Railway on the 14th November, 1959;

(b) if so, the details thereof; and

(c) whether the villagers have been awarded for their help?

The Deputy Minister of Railways (Shri S. V. Ramaswamy): (a) and (b). On 12th November, 1959, and not on 14th November, 1959, at about 07.00 hours between Kasba and Purnea stations on the Jogbani-Katihar section of N.F. Railway, some villagers attracted the attention of the Driver of 122 Down Jogbani-Katihar Passenger to stop the train because of a broken rail. After examination of the track by the Engineering officials, the train was allowed to proceed onwards.

(c) The question is under examination.

Charging of Extra Fares

*949. **Shri Chandak:** Will the Minister of Railways be pleased to state:

(a) whether during the recent heavy floods passengers were required to pay extra when the trains were diverted via longer routes; and

(b) if so, the reasons therefor?

The Deputy Minister of Railways (Shri Shahnawaz Khan): (a) Yes, in the case of passengers who purchased tickets after the notification of the restriction in booking over the direct route.

(b) The normal rule is that fares should be paid by the route by which a passenger is carried, as the distance travelled is the proper measure of the service rendered. In the case, however, of tickets issued prior to the notification of restriction over the direct route, the contract for carriage entered into is honoured without collection of any additional charges.